

**Plan for environmental protection and afforestation**

802. SHRI RAJMANI PATEL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has any plan for the protection of environment and to increase the forest area;

(b) if so, the forest area increased by new afforestation;

(c) the details of amount provided for environment protection and afforestation, State-wise, for the last three years, year-wise and State-wise; and

(d) the details of the amount allocated and utilised?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (d) For protection of environment and to increase the forest area, afforestation programmes are being taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP) and Green India Mission (GIM) being implemented by Ministry of Environment, Forest and Climate Change. Afforestation activities are also taken up under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and Compensatory Afforestation Fund. National Mission for a Green India (GIM) is one of the eight Missions outlined under the National Action Plan on Climate Change. It aims at protecting, restoring and enhancing India's forest cover and responding to Climate Change. GIM activities were started in the Financial Year 2015-16.

National Afforestation Programme (NAP) of the Ministry of Environment, Forest and Climate Change is a Centrally Sponsored Scheme for afforestation and eco-restoration of degraded forests and adjoining areas through people's participation. As a result of various afforestation programmes undertaken by Central and State Government, the forest and tree cover in the country has increased. As per India State of Forest Report (ISFR)-2017, the forest and tree cover of the country is 8,02,088 square kilometer which is an increase of 8021 square kilometer compared to that of ISFR-2015.

The State/UT-wise details of funds released and utilised under Compensatory Afforestation Funds, Green India Mission and National Afforestation Programme for the last three years and current year are given in the Statement-I, II and III respectively.

***Statement-I****Details of State/UT-wise funds released under Compensatory Afforestation Funds*

State/UT	FY-15-16	FY-16-17	FY-17-18	FY-18-19
	Release (₹)	Release (₹)	Release (₹)	Release (₹)
1	2	3	4	5
Andhra Pradesh	850,000,000	890,000,000	970,000,000	1,044,700,000.00
Andaman and Nicobar Islands	10,000,000			
Arunachal Pradesh	620,000,000	1,500,000,000		3,541,500,000
Assam		300,000,000	700,000,000	458,400,000
Bihar	341,400,000	330,000,000	393,100,000	376,190,000
Chandigarh	21,179,000	10,000,000	11,300,000	12,700,000
Chhattisgarh	2,390,000,000	2,800,000,000		
Dadra Nagar Haveli				
Daman and Diu				
Delhi	39,100,000	40,000,000		
Goa				
Gujarat	330,000,000	990,000,000	270,000,000	2,726,600,000
Haryana	640,000,000	180,000,000	800,000,000	1,442,000,000
Himachal Pradesh	769,800,000	1,320,000,000	1,200,000,000	1,325,200,000
Jammu and Kashmir	310,000,000	1,020,000,000	690,000,000	
Jharkhand	1,410,000,000	1,490,000,000	2,340,000,000	2,862,500,000
Karnataka	600,000,000	875,200,000	860,000,000	1,014,000,000
Kerala			80,000,000	146,100,000
Madhya Pradesh	2,130,000,000	1,400,000,000	2,000,000,000	2,687,600,000
Maharashtra	1,550,000,000	2,050,000,000	1,990,000,000	2,250,000,000
Manipur	250,000,000	150,000,000	295,000,000	248,500,000
Meghalaya	165,600,000		70,000,000	
Mizoram	100,000,000	77,300,000	68,500,000	
Odisha	3,220,000,000	4,260,000,000	14,940,400,000	5,540,000,000
Punjab	490,000,000	660,000,000	640,000,000	792,000,000
Rajasthan	480,000,000	1,410,600,000	1,790,000,000	1,692,400,000
Sikkim	110,000,000	90,000,000		

1	2	3	4	5
Tamil Nadu	22,000,000	90,000,000	126,800,000	
Telangana	760,000,000	1,182,180,000	1,270,000,000	2,373,800,000
Tripura	110,000,000	120,000,000	7,100,000	2,309,000,000
Uttar Pradesh	1,770,000,000	1,320,000,000	1,230,000,000	1,506,000,000
Uttarakhand	1,640,000,000	1,707,100,000	960,000,000	3,030,000,000
West Bengal		210,000,000		212,200,000
TOTAL	21,129,079,000	26,472,380,000	33,702,200,000	37,591,390,000

**Statement-II**

*Details of State-wise funds released and utilised under Green India Mission for the last three years*

(₹ in lakh)

Sl. No.	States	2015-16		2016-17		2017-18	
		Fund Released	Fund Utilized	Fund Released	Fund Utilized	Fund Released	Fund Utilized
1.	Andhra Pradesh	-	-	105.53	105.53	44.6	-
2.	Chhattisgarh	2338.55	2338.55	2023.017	2023.017	1095.272	1095.27
3.	Karnataka	105.53	105.53	86.853	86.853	85.734	66.99
4.	Kerala*	914.82	-	-	383.118	-	531.702
5.	Manipur	834.84	834.84	782.285	782.285	641.579	641.579
6.	Mizoram	-	-	988.35	988.35	2000	2000
7.	Odisha	182.92	182.92	138.964	138.964	140.556	140.556
8.	Punjab*	611.53	-	-	606.11	621.73	-
9.	Uttarakhand**	2020.9	-	-	-	-	-
10.	Sikkim	-	-	-	-	-	-
11.	Maharashtra	-	-	-	-	-	-
12.	Madhya Pradesh	-	-	-	-	-	-
TOTAL		7009.09	3461.84	4125	5114.227	4629.47	4476.1

\* Funds were revalidated for utilization in FY 2016-17.

\*\*\* Funds were revalidated for utilization in FY 2016-17 and FY 2018-19.

**Statement-III**

*Details of State-wise funds released and utilized for the last three years under  
National Afforestation Programme*

(₹ in crore)

Sl. No.	States	2015-16		2016-17		2017-18	
		Fund Released	Fund Utilized	Fund Released	Fund Utilized	Fund Released	Fund Utilized
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0.87	0.87	1.33	1.33	3.36	3.28
2.	Bihar	5.01	5.01	2.8	1.5	4.23	0
3.	Chhattisgarh	10.20	10.20	4.92	4.92	10.86	8.18
4.	Gujarat	8.54	8.54	4.36	3.14	0.00	0.00
5.	Haryana	0.72	0	3.50	0	2.71	0.00
6.	Himachal Pradesh	0.00	0.00	0.00	0.00	1.73	1.73
7.	Jammu and Kashmir	0.00	0.00	0.00	0.00	7.20	0.00
8.	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
9.	Karnataka	1.05	1.05	7.33	7.33	3.24	3.15
10.	Kerala	1.02	0	0.00	0.00	0.00	0.00
11.	Madhya Pradesh	9.45	9.45	4.00	4.00	8.74	7.35
12.	Maharashtra	14.90	14.90	4.76	4.76	6.73	6.27
13.	Odisha	9.49	9.49	4.62	4.62	3.49	3.46
14.	Punjab	0.00	0.00	0.00	0.00	0.00	0.00
15.	Rajasthan	0.75	0.75	0.00	0.00	1.40	0.95
16.	Tamil Nadu	1.42	1.42	1.56	1.56	0.00	0.00
17.	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
18.	Uttar Pradesh	2.68	2.68	2.55	2.55	0.67	0.19
19.	Uttarakhand	3.05	3.05	0.00	0.00	3.36	2.49
20.	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL (OTHER STATES)		69.15	67.41	41.11	35.71	57.72	37.05
<b>North Eastern States</b>							
21.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.86	0.00

1	2	3	4	5	6	7	8
22.	Assam	2.56	2.56	0.00	0.00	0.00	0.00
23.	Manipur	3.67	3.67	1.21	1.21	3.2	3.2
24.	Meghalaya	1.35	1.35	0.00	0.00	1.65	1.65
25.	Mizoram	10.17	10.17	6.74	6.74	5.80	5.80
26.	Nagaland	0.00	0.00	5.21	5.21	5.85	5.85
27.	Sikkim	1.52	1.52	5.09	5.09	0.00	0.00
28.	Tripura	5.73	5.73	0.00	0.00	4.94	0.00
TOTAL (NE STATES)		25.00	25.00	18.25	18.25	22.30	16.50
GRAND TOTAL		94.15	92.41	59.36	53.96	80.02	53.55

### NGT's ban on plastic materials

803. SHRI C.M. RAMESH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether various articles and plastic materials have been banned by the National Green Tribunal (NGT) in all cities situated on the banks of different rivers across the country, if so, the details thereof; and

(b) whether Government has set up any monitoring mechanism to oversee that the direction of the NGT are followed in letter and spirit and whether Government proposes to involve some NGOs also in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) Ministry notified Plastic Waste Management Rules, 2016 prohibiting the manufacture, sale, storage, and use of carry bags and sheets of less than 50 microns. Further, 21 States/UTs have imposed complete ban on use, stock and sale of plastic carry bags.

The Hon'ble National Green Tribunal issued directions in the Original Application No. 199/2014 to ensure effective and expeditious implementation of Solid Waste Management Rules, 2016 and Plastic Waste Management Rules, 2016. Further, NGT issued directions for complete prohibition on open burning of waste on lands, including landfill sites and directed to impose penalty ₹ 5000/- for simple burning and ₹ 25000/- for bulk burning. Hon'ble NGT directed to all State Governments and State Pollution Control Boards/Pollution Control Committees in Judgement dated 20.07.2018 in OA No. 247/2017 to ensure implementation of PWM Rules, 2016 as amended in 2018.